

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/08/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY - MEMBER - JUDICIAL

APPLICATION NUMBER

NUMBER

PETITION NUMBER

: TCP/452/ (IB)/2017

NAME OF THE PETITIONER(S)

: STAR BOXES INDIA PVT LTD

NAME OF THE RESPONDENT(S)

: MOHAN BREWERIES & DISTELLERIES LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

GODA RAGHAVAN ANIRUDH KRISHNAN Coursel for fet.

ORDER

Counsel for Petitioner present. No representation on behalf of the Counsel for Respondent. Counsel for Respondent prayed time for making submission. At request, time is enlarged. Put up on 15.09.2017 at 10.30 A.M.

(K.ANANTHA PADMANABHA SWAMY) MEMBER (JUDICIAL)

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